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## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

NATIONAL COMPANY LAW TRI	BUNAL, HELD ON 12/02/2018 AT	NAI BENCH, CHENNAI 10.30 AM
	MOHD SHARIEF TARIQ, MEMB	
APPLICATION NUMBER	: CA/37/IB/2018	
PETITION NUMBER	: CP/511/IB/2017	
NAME OF THE PETITIONER	: V. NAGARAJAN	
NAME OF THE RESPONDENT	: K.SUBBURAJ & ANR	
UNDER SECTION	:	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHO	
R.AShwanth	Council for 18 k 2 respondents	
K. Months & Sil Inda	respondents lung & 5,6,	+13 1.1.1
V.N.Balelishore	Connel for 2,4,7	(///
R SUBILITION IN	Count for Applice	J Lhhum

CA/37/IB/2018 in CP/511/IB/2017

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## **ORDER**

Counsel for RP present. Counsels for R1, R2, R3, R4, R5, R6, R7, R8, R9, R13 and R14 are present. No representation on behalf of R10, R11 and R12. Counsel for the Applicant has submitted a memo along with proof of service on all the Respondents except R5 and R8. In spite of the services on R10, R11 and R12, there is no representation on behalf of the said Respondents. It appears that R10, R11 and R12 are not interested to pursue the matter. The service of notice effected on them is held sufficient. Therefore, R10, R11 and R12 are proceeded *ex parte*. Counsels for other Respondents are directed to file reply before next date of hearing by providing a copy to the Counsel for the RP. Matter is posted for arguments. Put up on 21.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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